Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 76 of 2011 &
IA 128 OF 2011

Dated 27th May, 2011

Present: **Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**
Hon'ble Mr. V.J. Talwar, Technical Member

Punjab State Transmission Corporation Limited **… Appellant(s)**

Versus

P.S.E.R.C. & Ors. **….Respondent(s)**

Counsel for the Appellant(s): **Mr. M.G. Ramachandran, Ms. Ranjitha**

ORDER

Admit. Issue notice in the Appeal as well as in I.A. to the Respondents returnable on 01.07.2011. Dasti service is permitted.

Post the matter on ***01.07.2011.***

(V.J. Talwar)
Technical Member

(Justice M. KarpagaVinayagam)
Chairperson

TS/KS